Apprentices are recruited in the STC for training in various trades for a specified period each year as per the quota fixed by the Central Government under the Apprenticeship Act. The policy is to provide opportunities to persons to acquire proficiency in particular trades and thus help in enlarging the scope of employment and training

(b) Apprenticeship is a contractual obligation under which an employer undertakes by contract to engage persons to train them for a trade or occupation for a fixed period It is not obligatory on the part of the employer to absorb them in regular employment Moreover, no fresh recruitment is at present being made by the STC except for SC/ST candidates.

Decanalisation of the Import of Cashew by C.C.I

5112 SHRI N SREEKANTAN NAIR: Will the Minister of COMMERCE, CIVIL SUPPLIES AND COOPERATION be pleased to state

(a) whether Government have decided to decanalise the import of cashew by the Cashew Corporation of India;

(b) if so what are the reasons for the same, and

(c) total quantity of raw Cashewnuts imported by the C.C.I. for the last three years?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND CIVIL SUPPLIES AND CO-OPERATION (SHRI ARIF BEG): (a) No, Sir

(b) Does not arise

(c) Total quantity of raw cashewnuts imported by the C.C.I. during the last three years was as follows:—

	Quantity (MT)	Value (Rs. crores)
1975-76 . .	1,35,710	33 23
1976-77 . .	71,835	17·41
1977-78*	59,585	19 45

*Figures for 1977-78 are provisional.

सरकारी खजाने में स्वर्ण तथा करेन्सी नोट

5113. श्री राम विलास पासवान : क्या वित्त मंत्री यह बताने की कृपा करेंगे कि सरकार के खजाने मे कितने मूल्य का सोना है और कितने मूल्य के करेंसी नोट है ?

वित्त मंत्रालय में राज्य मंत्री (श्री जुलफिकारउल्ला) : सरकारी खजानो में कोई माना नही रखा जाता । केन्द्रीय सरकार तथा विभिन्न राज्य सरकारो के नियत्रणाधीन बडी सख्या मे सरकारी खजाने है । इन खजानो मे रखे हुए करेंसी नाटो के मूल्य के सम्बन्ध मे सूचना देना व्यवहार्य नही है क्योकि इसमे बहुत ज्यादा समय और परिश्रम लगेगा ।

लघु उद्योगो को प्रोत्साहन

5114. श्री डा० लक्ष्मी नारायण पांडेय : क्या वाणिज्य तथा नागरिक पूर्ति और सहकारिता मंत्री यह बताने की कृपा करेंगे कि लघु उद्योगो या छोटे उद्यमियो द्वारा बनाये गये निर्यात योग्य माल के निर्यात के बारे मे सरकार की नीति, योजनाओ और प्रोत्साहनो आदि का ब्यौरा क्या है ?